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title: Observation regarding Zero Hour.

HON. SPEAKER: Hon. Members, it has been observed that during 'Zero Hour' many Members give notices of matters which fall within the jurisdiction of the State Legislatures. In the Scheme of things provided under the Constitution, no matter which is under exclusive jurisdiction of a State Legislature can be raised in Parliament.

Therefore, I request all of you not to raise matters which are under jurisdiction of State Legislatures in the House. मुझे बार-बार यहां से कहना न पड़े कि यह स्टेट मैटर है। मेरा आपसे निवेदन है कि इसका आप लोग ध्यान रखें।

SHRI DEEPENDER SINGH HOODA (ROHTAK): Madam, please allow us to raise the important matter of one-rank-one-pension....(*Interruptions*)
Madam, it is a very important matter. Please allow us to raise an important matter....(*Interruptions*)